

ITEM NO.1709

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).9238/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

DEVI PRASAD & ORS.

Respondent(s)

(OFFICE REPORT FOR DIRECTIONS IS TO BE LISTED.)

Date : 11-09-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S.V.N. BHATTI
[IN CHAMBER]

For Appellant(s) Mr. Harish Pandey, AOR

For Respondent(s) Mr. Shantanu Sagar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Post after four weeks.

(RAVI ARORA)
COURT MASTER (SH)

(NIDHI BHARDWARJ)
COURT MASTER (NSH)